

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 21/441/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017**

Name of the Company: DL GTPL Broadband Ltd.

Section of the Companies Act: Section 441 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN PAHWA	ADV.	APPLICANT	(Navin)
	WITH			
2.	NATASHA SUTARIA			

ORDER

Learned Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria
i/b Thakkar & Pahwa Advocates present for Applicant.

Heard learned Counsel for petitioner.

Petition is admitted.

List the matter on 07.03.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 1st day of March, 2017.